

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

REGIONAL BENCH COURT NO. 2

SINGLE MEMBER BENCH

ST/MA (COD)/75720/2018

In

Appeal No. ST/79339/2018, CO-75719/2019

Date of hearing: 28.05.2019

Commissioner of Central Excise & Service Tax, Patna

....Appellant(s)

Vs.

M/s Vasundhra Nirman Pvt. Ltd.

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....Respondent(s)

Appearance:

None for the Appellant (s)

None for the Respondent(s)

Order

No Bench.

2. List on **04.06.2019.**

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

T.K.